

-6- 08/05/2009

Original Application No. 08/2009
(H.H. Lall vs. K.V.S. & Ors.)

Date of Order: 24.07.2009

Mr. K.K. Shah, counsel for applicant.
Mr. V.S. Gurjar, counsel for respondent
Nos. 1 & 2.
Mr. K.S. Chouhan, counsel for respondent
No. 3.

The learned advocate appearing on behalf
of the applicant has submitted that this
Original Application has become infructuous.

In view of the submissions made by the
learned advocate of the applicant, this
Original Application stands dismissed being
infructuous.

[S.P. Singh]
Administrative Member

[Justice S.M.M. Alam]
Judicial Member

nlk

Mr. Vivek Shah, proxy counsel
Mr. V.S. Gurjar, counsel for
respts. 1 & 2
Mr. K.S. Chouhan, counsel for
respts. 3.

D.B. not formed.

List the case on 10/07/09.

Registrar

Valuations not
filed on behalf of
respondent
(CR-1)

06/7/09

10/07/09

Mr. Vivek Shah, proxy counsel for applt.
Mr. V.S. Gurjar, Counsel for respts. 1 & 2
Mr. K.S. Chouhan, Counsel for respt. 3.

D.B. not formed. List
the case on 24/07/09.

Registrar

Valuations
not filed on behalf of
respondent (CR-1)

22/7

R/C
Rajendra
Adm R.K. S. Chouhan
Adm

28/7/09

R/C
Rajendra
11/8/09

R/C
J.K. Chouhan
11/8/09
behalf of B/K Chouhan
11/8/09